Sale of shares of NTPC

†1154. SHRI RAJ MOHINDER SINGH: SHRI RAM JETHMALANI:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Government have taken **a** decision to sell the shares of the National Thermal Power Corporation in the market;
 - (b) if so, the details in this regard;
- (c) the percentage of shares of National Thermal Power Corporation with the public sectors and the private sectors respectively; and
- (d) what will be the change in the ownership of the shares of Corporation in the wake of the recent decision?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) and (b) Yes, Sir. The Government of India has taken a decision for combined Public Issue of 865,830,000 Equity shares of Rs. 10 each consisting of fresh issue of 432,915,000 Equity Share through IPO by NTPC and "Offer for Sale" of 432,915,000 Equity Shares of NTPC by the Government.

- (c) Presently no Public Sector and Private Sector is holding equity of NTPC.
- (d) The Government of India holding will reduce to 89.5% of the post-issue paid-up equity shares capital of NTPC in the wake of the recent decision.

Higher installed capacity than the demand of power

- †1542. SHRI RAJ MOHINDER SINGH: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that installed capacity of electricity generation in many parts of the country is higher than the demand of electricity in those areas;
 - (b) if so, the details of such areas;
- (c) whether it is also a fact that the areas devoid of electricity could not be electrified in the absence of adequate arranagement for electricity transmission in the country;

[†]Original notice of the question was received in Hindi.

- (d) if so, Government's reaction thereto; and
- (e) the extent of installed capacity which could not be utilized due to this reasons?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) and (b) Eastern and North Eastern Regions are generally surplus in energy and export to other regions/States. During the year 2003-04, Eastern Region exported 15293.2 MUs and North Eastern Region 402 MUs. Occasionally, Northern, Western and Southern regions also export operational surpluses to other regions. The details for 2003-04 are given below:—

Northern 1058.3 MUs Western 710.5 MUs Southern 869.5 MUs

(c) to (e) Electricity is a concurrent subject and installation of sub-transmission and distribution network within a State is the responsibility of State Government/State Power utility concerned. Sub-transmission and distribution constraints in Bihar and T&D constraints in certain areas of North Eastern Region hinder full utilization of available power. However, all out efforts are being made to maximize transfer of surplus power for one region to other.

Loss of power due to faulty T&D system in the country

†1543. SHRI RAVI SHANKAR PRASAD: SHRI RAM JETHMALANI:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that a large quantity of power is lost due to faulty transmission and distribution system in the country;
- (b) if so, the quantum of loss assessed on annual basis in 2004 on national level:
- (C) whether it is also a fact that the loss is more than the average loss assessed at international level; and
 - (d) if so, the reasons therefor?

[†]Original notice of the question was received in Hindi.